

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 151 OF 2015 &**  
**IA NO. 250 OF 2015 &**  
**IA NOS. 55 & 538 OF 2017**

**Dated: 27<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Bharatiya Nabhikiya Vidyut Nigam Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Power Grid Corporation of India Ltd. &amp; Ors.</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Ms. Raveena Rai  
Ms. Aishwarya Dash

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Ranjitha Ramachandran  
Mr. Shubham Arya for R-1  
  
Mr. K.S. Dhingra for R-17

**ORDER**

The learned counsel, Ms. Raveena Rai appearing for the Appellant submitted that, due to some personal inconvenience for today, the matter may kindly be listed on 15.05.2018.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on 14.05.2018, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

*js/vt*